

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 60**  
Dated Guwahati, the 18<sup>th</sup> May, 2023

Hon'ble Mr. Justice Robin Phukan, Additional Judge of the Gauhati High Court has assumed charge of the office of the Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh) on 18<sup>th</sup> May, 2023, at 10:00 A.M as per Government of India's Notification No. K-13018/02/2023-US.II, dated 13<sup>th</sup> May, 2023, issued by the Special Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

**By Order,**

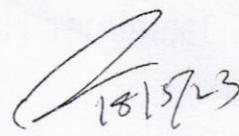
*Sd/- Gautam Baruah*  
**REGISTRAR GENERAL**

**Memo No.HC.III-17/2023/2876-2902/G, dated Guwahati, the 18<sup>th</sup> May, 2023.**

**Copy to:-**

- 1) The Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, (Appointments Division), Jaisalmer House, New Delhi-110011.
- 2) The Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, New Delhi with reference to his Notification No. **K-13018/02/2023-US.II** dated 13/05/2023.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of \_\_\_\_\_.

- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, with a copy of Notification No. **K-13018/02/2023-US.II** dated 13/05/2023, for necessary action.
- 18) The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K-13018/02/2023-US.II** dated 13/05/2023.
- 24) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 25) The Private Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
- 26) The Private Secretary to Hon'ble Mr. Justice Robin Phukan, Judge, Gauhati High Court, Guwahati.
- 27) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K-13018/02/2023-US.II** dated 13/05/2023.

  
**REGISTRAR GENERAL**

*Adhikari  
18-5-23*